

Regarding setting up of Kendriya Vidyalaya at Thrikkakara

SHRI HIBI EDEN (ERNAKULAM): Sir, I thank you for giving me this opportunity to speak. I wish to raise a very important matter related to my constituency regarding the Kendriya Vidyalaya at Thrikkakara.

Sir, in 2019, 29 Kendriya Vidyalayas were approved by the Government of India, out of which 28 temporary KVs have been started. Thrikkakara is an area where the Central Government has a huge number of institutions, including the NPOL, Akashvani, Telecom Department, Central Advertising Field Division etc. My humble request, through you, to the Education Minister is to start a temporary KV at Thrikkakara as soon as possible. Land is a huge hurdle, but we have already identified the land. The conversion of land has not been done by the State Agriculture and Revenue Department. Also, the CMI institution, which is at the forefront of educational institutions, has given 20 cents of land free of cost. My humble request to the Government is to start in the next academic year a temporary KV at Thrikkakara.

Thank you.